

(b) One Shri Kailasam, resident of Janakpuri reported that on 11-7-1980 at about 1.30 A.M., while he was asleep some-one hit him with a lathi on his fore-head and left shoulder. He also noticed that his wife and brother-in-law were lying on the floor of the house in a pool of blood and house-hold articles were lying scattered. The culprits took away some valuable items. He raised an alarm. The police arrived at the spot within fifteen minutes of the report received by them.

A case u/s 458/380 IPC has been registered and a number of suspects have been interrogated. Further investigation is in progress.

#### **Emergence of a New Island off Andaman**

870. SHRI AMARSINH RATHAWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a new island off Andamans has emerged recently;

(b) what are the causes for its emergence;

(c) whether a survey team has been sent to visit that island;

(d) the details of report sent by the survey team; and

(e) the approximate area of that island?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (a) to (e). On 30th May, 1980, there was an under-water explosion about 4000 metres away in the south-east direction from the East Island situated in the north of the Andaman group of islands. On 1st June, 1980, an island about 30 metres long was visible through binoculars at low tide.

The Inspector General of Police has taken a party by sea to inspect the area. His report is awaited.

The causes for emergence of this island can only be known after a

detailed inspection has been carried out.

#### **Grant of Pension to Family Members of Bahadur Shah Zafar II**

\*871. SHRI INDRAJIT GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he is aware that the great grandson of the last Mughal Emperor of Delhi (Bahadur Shah Zafar II), Prince Mirza Md. Bedar Bakht Bahadur died in Calcutta on 29 May, 1980;

(b) whether it is a fact that he was living in conditions of extreme poverty, unlike some surviving descendants of Mir Jafar; and

(c) whether Government propose to consider granting some pension to the distressed members of his family?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). It has been brought to Government's notice that Mirza Md. Bedar Bakht died in Calcutta on 29th May, 1980. He was granted a monthly pension of Rs. 400 per month for his life time on compassionate grounds. Government will consider any request of his family members on merit and with sympathy.

#### **Boundary disputes between States**

\*873. SHRI MOHD. ASRAR AHMED: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are any boundary disputes between States;

(b) how many of these have since been resolved and settled; and

(c) how many are still pending and what action is being taken to settle these cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Boundary disputes between the following States, involving